

Appendix-I

PART-I

TARIFF FILING FORMS (THERMAL)

PART-I

Checklist of Forms and other information/ documents for tariff filing for Thermal Stations

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FORM-9	Statement of Additional Capitalisation after COD	
FORM- 9 A	Statement of Capital cost	
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FORM- 11	Calculation of Depreciation Rate	
FORM- 12	Statement of Depreciation	
FORM- 13	Calculation of Weighted Average Rate of Interest on Actual Loans ¹	
FORM- 13A	Calculation of Interest on Normative Loan	
FORM- 13 B	Calculation of Interest on Working Capital	
FORM- 14	Draw Down Schedule for Calculation of IDC & Financing Charges	
FORM- 14A	Actual cash expenditure	
FORM-15	Details/Information to be Submitted in respect of Fuel for Computation of Energy Charges ¹	
FORM- 16	Details/Information to be Submitted in respect of Limestone for Computation of Energy Charge Rate	
Other Information/ Documents		
Sl. No.	Information/Document	Tick
1	Certificate of incorporation, Certificate for Commencment of Business, Memorandum of Association, & Articles of Association (For New Station setup by a company making tariff application for the first time to CERC)	
2	Stationwise and Corporate audited Balance Sheet and Profit & Loss Accounts with all the Schedules & annexures on COD of the Station for the new station & for the relevant years.	
3	Copies of relevant loan Agreements	
4	Copies of the approval of Competent Authority for the Capital Cost and Financial package.	
5	Copies of the Equity participation agreements and necessary approval for the foreign equity.	
6	Copies of the BPSA/PPA with the beneficiaries, if any	
7	Detailed note giving reasons of time and cost over run, if applicable.	
8	Any other relevant information, (Please specify)	

Note:1. Electronic copy of the petition (in words format) and detailed calculation as per these formats (in excell format) and any other information submitted shall also be furnished in the form of CD/Floppy disc .

Summary Sheet

Name of the Company _____
Name of the Power Station : _____
Region _____ **State** _____ **District** _____

(Rs. in lacs)

S.N o.	Particulars	Existing 2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1	2	3	4	5	6	7	8
1.1	Depreciation						
1.2	Interest on Loan						
1.3	Return on Equity ¹						
1.4	Interest on Working Capital						
1.5	O & M Expenses						
1.6	Secondary fuel oil cost						
1.7	Compensation Allowance (If applicable)						
1.8	Special allowance (If applicable)						
	Total						
2	Energy Charge Rate ex-bus(Paise/kWh) ^{2A,2B,2C,2D}						

¹ Details of calculations, considering equity as per regulation, to be furnished.

^{2A} If multifuel is used simultaneously, give 2 in respect of every fuel individually.

^{2B} The rate of energy charge shall be computed for open cycle operation and combined cycle operation separately in case of gas/liquid fuel fired plants.

^{2C} The total energy charge shall be worked out based on ex-bus energy scheduled to be sent out.

^{2D} The Energy Charge rate for the month shall be based on fuel cost(s) and GCV(s) for the month as per regulation 21 (6) (a).

PETITIONER

Plant Characteristics

Name of the Company _____							
Name of the Power Station _____							
Unit(s)/Block(s) Parameters	Unit-I	Unit-II	Unit-III				
Pressure (kg/cm ²)							
Temperature °C							
-At Superheater Outlet							
-At Reheater Outlet							
Guaranteed Design Heat rate (kCal/kWh)							
Conditions on which guaranteed							
% MCR							
% Makeup							
Design Fuel							
Design cooling water Temperature							
Back Pressure							
Note: In case guaranteed unit heat rate is not available then furnish the guaranteed turbine cycle heat rate and guaranteed boiler efficiency separately along with condition of guarantee.							
Type of cooling Tower							
Installed Capacity (IC)							
Date of Commercial Operation (COD)							
Type of cooling system ¹							
Type of Boiler Feed Pump ²							
Fuel Details ³							
-Primary Fuel							
-Secondary Fuel							
-Alternate Fuels							
Special Features/Site Specific Features ⁴	_____						
Special Technological Features ⁵	_____						
Environmental Regulation related features ⁶	_____						
Any other special features	_____						
¹ Closed circuit cooling, once through cooling, sea cooling, natural draft cooling, induced draft cooling etc.							
² Motor driven, Steam turbine driven etc.							
³ Coal or natural gas or naphtha or lignite etc.							
⁴ Any site specific feature such as Merry-Go-Round, Vicinity to sea, Intake /makeup water systems etc. scrubbers etc. Specify all such features.							
⁵ Any Special Technological feature like Advanced class FA technology in Gas Turbines, etc.							
⁶ Environmental regulation related features like FGD, ESP etc.							
Note1: In case of deviation from specified conditions in Regulation, correction curve of manufacturer may also be submitted.							
Note2: Heat Balance Diagrams has to be submitted along with above information incase of new stations.							

PETITIONER

Normative parameters considered for tariff computations

Name of the Company _____

Name of the Power Station _____

Year Ending March

Particulars	Unit	As Existing					
		2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Guaranteed Design heat rate							
Base Rate of Return on Equity	%						
Tax Rate	%						
Target Availability	%						
Auxiliary Energy Consumption	%						
Gross Station Heat Rate	kCal/kWh						
Specific Fuel Oil Consumption	ml/kWh						
Cost of Coal/Lignite for WC ¹	in Months						
Cost of Main Secondary Fuel Oil for WC ¹	in Months						
Fuel Cost for WC ²	in Months						
Liquid Fuel Stock for WC ²	in Months						
O & M expenses	Rs / MW						
Maintenance Spares for WC	% of O&M						
Receivables for WC	in Months						
Prime lending Rate of SBI as on _____ ³	%						

¹For Coal based/Lignite based generating stations

²For Gas Turbine/Combined Cycle generating stations duly taking into account the mode of operation on gas fuel and liquid fuel

³Mention relevant date

PETITIONER

Details of Foreign loans

(Details only in respect of loans applicable to the project under petition)

Name of the Company _____
 Name of the Power Station _____
 Exchange Rate at COD _____
 Exchange Rate as on 31.03.2009 _____

(Amount in lacs)

Sl.	Financial Year (Starting from COD)	Year 1				Year 2				Year 3 and so on			
		1	2	3	4	5	6	7	8	9	10	11	12
		Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)	Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)	Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)
	Currency1¹												
A.1	At the date of Drawl ²												
2	Scheduled repayment date of principal												
3	Scheduled payment date of interest												
4	At the end of Financial year												
B	In case of Hedging ³												
1	At the date of hedging												
2	Period of hedging												
3	Cost of hedging												
	Currency2¹												
A.1	At the date of Drawl ²												
2	Scheduled repayment date of principal												
3	Scheduled payment date of interest												
4	At the end of Financial year												
B	In case of Hedging ³												
1	At the date of hedging												
2	Period of hedging												
3	Cost of hedging												
	Currency3¹ & so on												
A.1	At the date of Drawl ²												
2	Scheduled repayment date of principal												
3	Scheduled payment date of interest												
4	At the end of Financial year												
B	In case of Hedging ³												
1	At the date of hedging												
2	Period of hedging												
3	Cost of hedging												

¹ Name of the currency to be mentioned e.g. US \$, DM, etc. etc.

² In case of more than one drawl during the year, Exchange rate at the date of each drawl to be given.

³ Furnish details of hedging, in case of more than one hedging during the year or part hedging, details of each hedging are to be given.

⁴ Tax (such as withholding tax) details as applicable including change in rates, date from which change effective etc. must be clearly indicated.

Details of Foreign Equity

(Details only in respect of Equity infusion if any applicable to the project under petition)

Name of the Company _____
Name of the Power Station _____
Exchange Rate on date/s of infusion _____

(Amount in lacs)

Sl.	Financial Year	Year 1				Year 2				Year 3 and so on			
		1	2	3	4	5	6	7	8	9	10	11	12
		Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)	Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)	Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)
	Currency1¹												
A.1	At the date of infusion ²												
	2												
	3												
	4												
B	Currency2¹												
	1												
	2												
	3												
	Currency3¹												
A.1	At the date of infusion ²												
	2												
	3												
	4												
B	Currency4¹ & so on												
	1 At the date of infusion ²												
	2												
	3												

¹ Name of the currency to be mentioned e.g. US \$, DM, etc. etc.

² In case of equity infusion more than once during the year, Exchange rate at the date of each infusion to be given.

Petitioner

Abstract of Admitted Capital Cost for the existing Projects

Name of the Company : _____

Name of the Power Station : _____

Capital Cost as admitted by CERC	
Capital cost admitted as on_____ (Give reference of the relevant CERC Order with Petition No. & Date)	
Foreign Component, if any (In Million US \$ or the relevant Currency)	
Domestic Component (Rs. Cr.)	
Foreign Exchange rate considered for the admitted Capital cost	
Hedging cost, if any, considered for the admitted Capital cost	
Total Capital cost admitted (Rs. Cr)	

PETITIONER

Abstract of Capital Cost Estimates and Schedule of Commissioning for the New projects

Name of the Company : _____

Name of the Power Station : _____

New Projects
Capital Cost Estimates

Board of Director/ Agency approving the Capital cost estimates:		
Date of approval of the Capital cost estimates:		
	Present Day Cost	Completed Cost
Price level of approved estimates	As of End of _____ Qtr. Of the year _____	As on Scheduled COD of the Station
Foreign Exchange rate considered for the Capital cost estimates		
Capital Cost excluding IDC & FC		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Capital cost excluding IDC, FC, FERV & Hedging Cost (Rs. Cr)		
IDC, FC, FERV & Hedging Cost		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Total IDC, FC, FERV & Hedging Cost (Rs.Cr.)		
Rate of taxes & duties considered		
Capital cost Including IDC, FC, FERV & Hedging Cost		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Capital cost Including IDC & FC (Rs. Cr)		
Schedule of Commissioning		
COD of Unit-I/Block-I		
COD of Unit-II/Block-II		

COD of last Unit/Block		

Note:

1. Copy of approval letter should be enclosed.
2. Details of Capital cost are to be furnished as per FORM-5B or 5C as applicable.
3. Details of IDC & Financing Charges are to be furnished as per FORM-14.

PETITIONER

Break-up of Capital Cost for Coal/Lignite based projects

Name of the Company : _____

Name of the Power Station : _____

(Rs.
Crore)

Sl.No.	Break Down	As per original Estimates	Actual capital expenditure as on COD	Liabilities/provisions	Variation (3-4-5)	Reasons for Variation
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.0	Cost of Land & Site Development					
1.1	Land					
1.2	Rehabitation & Resettlement (R&R)					
1.3	Preliminary Investigation & Site development					
	Total Land & Site Development					
2.0	Plant & Equipment					
2.1	Steam Generator Island					
2.2	Turbine Generator Island					
2.3	BOP Mechanical					
2.3.1	External water supply system					
2.3.2	CW system					
2.3.3	DM water Plant					
2.3.4	Clarification plant					
2.3.5	Chlorination Plant					
2.3.6	Fuel Handling & Storage system					
2.3.7	Ash Handling System					
2.3.8	Coal Handling Plant					
2.3.9	Rolling Stock and Locomotives					
2.3.10	MGR					
2.3.11	Air Compressor System					
2.3.12	Air Condition & Ventilation System					
2.3.13	Fire fighting System					
2.3.14	HP/LP Piping					
	Total BOP Mechanical					
2.4	BOP Electrical					
2.4.1	Switch Yard Package					
2.4.2	Transformers Package					
2.4.3	Switch gear Package					
2.4.4	Cables , Cable facilities & grounding					
2.4.5	Lighting					
2.4.6	Emergency D.G. set					
	Total BOP Electrical					
2.5	C & I Package					
	Total Plant & Equipment excluding taxes & Duties					
2.60	Taxes and Duties					
2.6.1	Custom Duty					
2.6.2	Other Taxes & Duties					
	Total Taxes & Duties					
	Total Plant & Equipment					
3.0	Initial spares					
4.0	Civil Works					
4.1	Main plant/Adm. Building					
4.2	CW system					
4.3	Cooling Towers					
4.4	DM water Plant					
4.5	Clarification plant					
4.6	chlorination plant					
4.7	Fuel Handling & Storage system					
4.8	Coal Handling Plant					
4.9	MGR & Marshalling Yard					
4.10	Ash Handling System					
4.11	Ash disposal area development					
4.12	Fire fighting System					
4.13	Township & Colony					
4.14	Temp. construction & enabling works					
4.15	Road & Drainage					
	Total Civil works					
5.0	Construction & Pre- Commissioning Expences					
5.1	Erection Testing and commissioning					
5.2	Site supervision					
5.3	Operator's Training					
5.4	Construction Insurance					
5.5	Tools & Plant					
5.6	Start up fuel					
	Total Construction & Pre-Commissioning Expences					
6.0	Overheads					
6.1	Establishment					
6.2	Design & Engineering					
6.3	Audit & Accounts					
6.4	Contingency					
	Total Overheads					
7.0	Capital cost excluding IDC & FC					
8.0	IDC, FC, FERV & Hedging Cost					
8.1	Interest During Construction (IDC)					
8.2	Financing Charges (FC)					
8.3	Foreign Exchange Rate Variation (FERV)					
8.4	Hedging Cost					
	Total of IDC, FC, FERV & Hedging Cost					
9.0	Capital cost including IDC, FC, FERV & Hedging Cost					

Note:

1. In case of time & Cost over run, a detailed note giving reasons of such time and cost over run should be submitted clearly bringing out the agency responsible and whether such time & cost over run was beyond the control of the generating company.

PETITIONER

Break-up of Capital Cost for Gas/Liquid fuel based Project:

Name of the Company : _____

Name of the Power Station : _____

(Rs.
Crore)

Sl.No.	Break Down	As per original Estimates	Actual capital expenditure	Liabilities/provisions	Variation (3-4-5)	Reasons for Variation
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.0	Cost of Land & Site Development					
1.1	Land					
1.2	Rehabilitation & Resettlement (R&R)					
1.3	Preliminary Investigation & Site development					
	Total Land & Site Development					
2.0	Plant & Equipment					
2.1	Steam Turbine generator Island					
2.2	Turbine Generator Island					
2.3	WHRB Island					
2.4	BOP Mechanical					
2.4.1	Fuel Handling & Storage system					
2.4.2	External water supply system					
2.4.3	CW system					
2.4.4	Cooling Towers					
2.4.5	DM water Plant					
2.4.6	Clarification plant					
2.4.7	Chlorination Plant					
2.4.8	Air condition & Ventilation System					
2.4.9	Fire Fighting system					
2.4.10	HP/LP Piping					
	Total BOP Mechanical					
2.5	BOP Electrical					
2.5.1	Switch Yard Package					
2.5.2	Transformers package					
2.5.3	Switch gear Package					
2.5.4	Cable , Cable Facilities & grounding					
2.5.5	Lighting					
2.5.6	Emergency D.G. set					
	Total BOP Electrical					
2.6	C & I Package					
	Total Plant & Equipment excluding taxes & Duties					
2.7	Taxes and Duties					
2.7.1	Custom Duty					
2.7.2	Other Taxes & Duties					
	Total Taxes & Duties					
	Total Plant & Equipment					
3.0	Initial spares					
4.0	Civil Works					
4.1	Main plant/Adm. Building					
4.2	External water supply system					
4.3	CW system					
4.4	Cooling Towers					
4.5	DM water Plant					
4.6	Clarification plant					
4.7	Fuel Handling & Storage system					
4.8	Township & Colony					
4.9	Temp. construction & enabling works					
4.10	Road & Drainage					
4.11	Fire Fighting system					
	Total Civil works					
5.0	Construction & Pre- Commissioning Expenses					
5.1	Erection Testing and commissioning					
5.2	Site supervision					
5.3	Operator's Training					
5.4	Construction Insurance					
5.5	Tools & Plant					
5.6	Start up fuel					
	Total Construction & Pre- Commissioning Expenses					
6.0	Overheads					
6.1	Establishment					
6.2	Design & Engineering					
6.3	Audit & Accounts					
6.4	Contingency					
	Total Overheads					
7.0	IDC, FC, FERV & Hedging Cost					
7.1	Interest During Construction (IDC)					
7.2	Financing Charges (FC)					
7.3	Foreign Exchange Rate Variation (FERV)					
7.4	Hedging Cost					
	Total of IDC, FC, FERV & Hedging Cost					
8.0	Capital cost including IDC, FC, FERV & Hedging Cost					

Note:

1. In case of time & Cost over run, a detailed note giving reasons of such time and cost over run should be submitted clearly bringing out the agency responsible and whether such time & cost over run was beyond the control of the generating company.

PETITIONER

Break-up of Construction/Supply/Service packages

Name of the Company : _____

Name of the Power Station : _____

		1	2	3	4	5	6	----
1	Name/No. of Construction / Supply / Service Package							
2	Scope of works ¹ (in line with head of cost break-ups as applicable)							
3	Whether awarded through ICB/DCB/ Deptamentally/ Deposit Work							
4	No. of bids received							
5	Date of Award							
6	Date of Start of work							
7	Date of Completion of Work							
8	Value of Award ² in (Rs. Cr.)							
9	Firm or With Escalation in prices							
10	Actual capitalexpenditure till the completion or up to COD whichever is earlier(Rs.Cr.)							
11	Taxes & Duties and IEDC							
12	IDC, FC, FERV & Hedging cost							
13	Sub -total (10+11+12)							

¹ The scope of work in any package should be indicated in conformity of Capital cost break-up for the coal/lignite based plants in the FORM-5B to the extent possible. In case of Gas/Liquid fuel based projects, break down in the similar manner in the relevent heads as per FORM-5C.

² If there is any package, which need to be shown in Indian Rupee and foreign currency(ies), the same should be shown separatly alongwith the currency, the exchange rate and the date e.g. Rs.80 Cr+US\$50m=Rs.320Cr at US\$=Rs48 as on say 01.04.09.

PETITIONER

Financial Package upto COD

Name of the Company _____
Name of the Power Station _____
Project Cost as on COD¹ _____
Date of Commercial Operation of the Station² _____

(Amount in lacs)

	Financial Package as Approved		Financial Package as on COD		As Admitted on COD	
	Currency and Amount ³		Currency and Amount ³		Currency and Amount ³	
1	2	3	4	5	6	7
Loan-I	US \$	200m				
Loan-II						
Loan-III						
and so on						
Equity-						
Foreign						
Domestic						
Total Equity						
Debt : Equity Ratio						

¹ Say US \$ 200m + Rs.400 Cr or Rs.1360 Cr including US \$200m at an exchange rate of 1US \$=Rs.48/-

² Date of Commercial Operation means Commercial Operation of the last unit

³ For example : US \$, 200M etc.etc

PETITIONER

Details of Project Specific Loans

Name of the Company _____
Name of the Power Station _____

(Amount in lacs)

Particulars	Package1	Package2	Package3	Package4	Package5	Package6
1	2	3	4	5	6	7
Source of Loan ¹						
Currency ²						
Amount of Loan sanctioned						
Amount of Gross Loan drawn upto 31.03.2009/COD ^{3,4,5,13,15}						
Interest Type ⁶						
Fixed Interest Rate, if applicable						
Base Rate, if Floating Interest ⁷						
Margin, if Floating Interest ⁸	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No
Are there any Caps/Floor ⁹						
If above is yes,specify caps/floor						
Moratorium Period ¹⁰						
Moratorium effective from						
Repayment Period ¹¹						
Repayment effective from						
Repayment Frequency ¹²						
Repayment Instalment ^{13,14}						
Base Exchange Rate ¹⁶						
Are foreign currency loan hedged?						
If above is yes,specify details ¹⁷						

¹ Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.

² Currency refers to currency of loan such as US\$, DM, Yen, Indian Rupee etc.

³ Details are to be submitted as on 31.03.2009 for existing assets and as on COD for the remaining assets.

⁴ Where the loan has been refinanced, details in the Form is to be given for the loan refinanced. However, the details of the original loan is to be given seperately in the same form.

⁵ If the Tariff in the petition is claimed seperately for various units, details in the Form is to be given seperately for all the units in the same form.

⁶ Interest type means whether the interest is fixed or floating.

⁷ Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.

⁸ Margin means the points over and above the floating rate.

⁹ At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.

¹⁰ Moratorium period refers to the period during which loan servicing liability is not required.

¹¹ Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.

¹² Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.

¹³ Where there is more than one drawal/repayment for a loan, the date & amount of each drawal/repayment may also be given seperately

¹⁴ If the repayment instalment amount and repayment date can not be worked out from the data furnished above, the repayment schedule to be furnished seperately.

¹⁵ In case of Foreign loan, date of each drawal & repayment alongwith exchange rate at that date may be given.

¹⁶ Base exchange rate means the exchange rate prevailing as on 31.03.2009 for existing assets and as on COD for the remaining assets.

¹⁷ In case of hedging, specify details like type of hedging, period of hedging, cost of heging, etc.

¹⁸ At the time of truing up rate of interest with relevant reset date (if any) to be furnished seperately

¹⁹ At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

Details of Allocation of corporate loans to various projects

Name of the Company _____
Name of the Power Station _____

(Amount in lacs)

Particulars	Package1	Package2	Package3	Package4	Package5	Remarks
1	2	3	4	5	6	7
Source of Loan ¹						
Currency ²						
Amount of Loan sanctioned						
Amount of Gross Loan drawn upto 31.03.2009/COD ^{3,4,5,13,15}						
Interest Type ⁶						
Fixed Interest Rate, if applicable						
Base Rate, if Floating Interest ⁷						
Margin, if Floating Interest ⁸						
Are there any Caps/Floor ⁹	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	
If above is yes,specify caps/floor						
Moratorium Period ¹⁰						
Moratorium effective from						
Repayment Period ¹¹						
Repayment effective from						
Repayment Frequency ¹²						
Repayment Instalment ^{13,14}						
Base Exchange Rate ¹⁶						
Are foreign currency loan hedged?						
If above is yes,specify details ¹⁷						
	Distribution of loan packages to various projects					
Name of the Projects						Total
Project 1						
Project 2						
Project 3 and so on						

¹ Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.

² Currency refers to currency of loan such as US\$, DM, Yen, Indian Rupee etc.

³ Details are to be submitted as on 31.03.2009 for existing assets and as on COD for the remaining assets.

⁴ Where the loan has been refinanced, details in the Form is to be given for the loan refinanced. However, the details of the original loan is to be given seperately in the same form.

⁵ If the Tariff in the petition is claimed seperately for various units, details in the Form is to be given seperately for all the units in the same form.

⁶ Interest type means whether the interest is fixed or floating.

⁷ Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.

⁸ Margin means the points over and above the floating rate.

⁹ At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.

¹⁰ Moratorium period refers to the period during which loan servicing liability is not required.

¹¹ Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.

¹² Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.

¹³ Where there is more than one drawl/repayment for a loan, the date & amount of each drawl/repayment and its allocation may also be given seperately

¹⁴ If the repayment instalment amount and repayment date can not be worked out from the data furnished above, the repayment schedule to be furnished seperately.

¹⁵ In case of Foreign loan, date of each drawal & repayment alongwith exchange rate at that date may be given.

¹⁶ Base exchange rate means the exchange rate prevailing as on 31.03.2009 for existing assets and as on COD for the remaining assets.

¹⁷ In case of hedging, specify details like type of hedging, period of hedging, cost of heging, etc.

¹⁸ At the time of truing up rate of interest with relevant reset date (if any) to be furnished seperately

¹⁹ At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

PETITIONER

Statement of Additional Capitalisation after COD

Name of the Company

Name of the Power Station

COD

Sr. No.	Head of Work/Equipment	Actual/projected additional expenditure claimed					Regulations under which claimed -10(1) (i), (ii), (iii), (iv) or (v) or 10(2) (i), (ii),or (iii)	Justification
		2009-10	2010-11	2011-12	2012-13	2013-14		
1								
2								
3								
4								
5								

Note:

1 Fill the form in chronological order year wise along with detailed justification clearly bring out the necessity and the benefits accruing to the beneficiaries.

2 In case initial spares are purchased alongwith any equipment, then the cost of such spares should be indicated separately. e.g. Rotor - 50 Crs. Initial spares- 5 Crs.

PETITIONER

Name of the Company
Name of the Power Station

Statement of Capital cost
(To be given for relevant dates and year wise)

		As on relevant date. ¹
A	a) Opening Gross Block Amount as per books	
	b) Amount of capital liabilities in A(a) above	
	c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above	
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) above	
B	a) Addition in Gross Block Amount during the period	
	b) Amount of capital liabilities in B(a) above	
	c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above	
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) above	
C	a) Closing Gross Block Amount as per books	
	b) Amount of capital liabilities in C(a) above	
	c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above	
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) above	

1 Relevant date/s means date of COD of unit/s, station and financial year start date and end date

PETITIONER

Name of the Company
Name of the Power Station

Statement of Capital Woks in Progress (To be given for relevant dates and year wise)
--

	As on relevant date. ¹
A a) Opening CWIP Amount as per books	
b) Amount of capital liabilities in a above	
c) Amount of IDC, FC, FERV & Hedging cost included in a above	
B a) Addition/Adjustment in CWIP Amount during the period	
b) Amount of capital liabilities in a above	
c) Amount of IDC, FC, FERV & Hedging cost included in a above	
C a) Capitalization/Transfer to Fixed asset of CWIP Amount during the period	
b) Amount of capital liabilities in a above	
c) Amount of IDC, FC, FERV & Hedging cost included in a above	
D a) Closing CWIP Amount as per books	
b) Amount of capital liabilities in a above	
c) Amount of IDC, FC, FERV & Hedging cost included in a above	

1 Relevant date/s means date of COD of unit/s,station and financial year start date and end date

PETITIONER

Financing of Additional Capitalisation

Name of the Company
Name of the Power Station
Date of Commercial Operation

(Amount in lacs)

Financial Year (Starting from COD)	Actual					Admitted				
	Year1	Year2	Year3	Year4	Year 5 & So on	Year1	Year2	Year3	Year4	Year 5 & So on
1	2	3	4	5	6	7	8	9	10	11
Amount capitalised in Work/Equipment										
Financing Details										
Loan-1										
Loan-2										
Loan-3 and so on										
Total Loan ²										
Equity										
Internal Resources										
Others										
Total										

¹ Year 1 refers to Financial Year of COD and Year 2, Year 3 etc. are the subsequent financial years respectively.

² Loan details for meeting the additional capitalisation requirement should be given as per FORM-7 or 8 whichever is relevant.

PETITIONER

Calculation of Depreciation Rate

Name of the Company
Name of the Power Station

(Amount in lacs)

Sl. no.	Name of the Assets ¹	Gross Block as on 31.03.2009 or as on COD, whichever is later and subsequently for each year thereafter upto 31.3.14	Depreciation Rates as per CERC's Depreciation Rate Schedule	Depreciation Amount for each year up to 31.03.14
1	2	3	4 = Col.2 X Col.3	
1	Land			
2	Building			
3	and so on			
4				
5				
6				
7				
8				
9				
10				
18				
19				
20				
21				
22				
23				
24				
25				
26				
27				
28				
29				
30				
31				
32				
	TOTAL			
	Weighted Average Rate of Depreciation (%)			

¹ Name of the Assets should conform to the description of the assets mentioned in Depreciation Schedule appended to the Notification.

PETITIONER

Statement of Depreciation

Name of the Company _____
Name of the Power Station _____

(Amount in lacs)

Financial Year	Upto 2000-01 ¹	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09
1	2	3	4	5	6	7	8	9	10
Depreciation on Capital Cost									
Depreciation on Additional Capitalisation									
Amount of Additional Capitalisation									
Depreciation Amount									
Detail of FERV									
Amount of FERV on which depreciation charged									
Depreciation amount									
Depreciation recovered during the Year									
Advance against Depreciation recovered during the Year									
Depreciation & Advance against Depreciation recovered during the year									
Cumulative Depreciation & Advance against Depreciation recovered upto the year									

¹ If the tariff for the period 2004-09 was not ordered by the Commission, Depreciation recovered in Tariff upto 2004-09 to be furnished with yearwise details in the same form separately with supporting details..

² In case of details of FERV and AAD, give information for the applicable period.

PETITIONER

Calculation of Weighted Average Rate of Interest on Actual Loans¹

Name of the Company _____
Name of the Power Station _____

(Amount in lacs)

Particulars	Existing 2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
2	3	4	5	6	7	8
Loan-1						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Rate of Interest on Loan on annual basis						
Interest on loan						
Loan-2						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Rate of Interest on Loan on annual basis						
Interest on loan						
Loan-3 and so on						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Rate of Interest on Loan on annual basis						
Interest on loan						
Total Loan						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Interest on loan						
Weighted average Rate of Interest on Loans						

¹ In case of Foreign Loans, the calculations in Indian Rupees is to be furnished. However, the calculations in Original currency is also to be furnished seperately in the same form.

**PART-I
FORM- 13A**

Calculation of Interest on Normative Loan

Name of the Company _____

Name of the Power Station _____

(Amount in lacs)

Particulars	Existing 2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1	2	3	4	5	6	7
Gross Normative loan - Opening						
Cumulative repayment of Normative Loan upto previous year						
Net Normative loan - Opening						
Increase/Decrease due to ACE during the Year						
Repayments of Normative Loan during the year						
Net Normative loan - Closing						
Average Normative Loan						
Weighted average Rate of Interest of actual Loans						
Interest on Normative loan						

PETITIONER

Calculation of Interest on Working Capital

Name of the Company _____
Name of the Power Station _____

(Amount in lacs)

Sl. No.	Particulars	Existing 2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1	2	3	4	5	6	7	8
1	Cost of Coal/Lignite ¹						
2	Cost of Main Secondary Fuel Oil ¹						
3	Fuel Cost ²						
4	Liquid Fuel Stock ²						
5	O & M Expenses						
6	Maintenance Spares						
7	Recievables						
8	Total Working Capital						
9	Rate of Interest						
10	Interest on Working Capital						

¹For Coal bsaed/Lignite based generating stations

²For Gas Turbine/Combined Cycle generating stations duly taking into account the annual mode of operation (last available) on gas fuel and liquid fuel

PETITIONER

Name of the Company
Name of the Power Station

Draw Down Schedule for Calculation of IDC & Financing Charges

(Amount in Lacs)

Sl. No.	Particulars	Quarter 1			Quarter 2			Quarter n (COD)		
		Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee
1	Loans									
1.1	Foreign Loans									
1.1.1	Foreign Loan 1									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.1.2	Foreign Loan 2									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.1.3	Foreign Loan 3									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.1.4	--									
	--									
	--									
1.1	Total Foreign Loans									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.2	Indian Loans									
1.2.1	Indian Loan 1									
	Draw down Amount	--	--		--	--		--	--	
	IDC	--	--		--	--		--	--	
	Financing charges	--	--		--	--		--	--	
1.2.2	Indian Loan 2									
	Draw down Amount	--	--		--	--		--	--	
	IDC	--	--		--	--		--	--	
	Financing charges	--	--		--	--		--	--	
1.2.3	Indian Loan 3									
	Draw down Amount	--	--		--	--		--	--	
	IDC	--	--		--	--		--	--	
	Financing charges	--	--		--	--		--	--	
1.2.4	--	--	--		--	--		--	--	
	--	--	--		--	--		--	--	
	--	--	--		--	--		--	--	
1.2	Total Indian Loans									
	Draw down Amount	--	--		--	--		--	--	
	IDC	--	--		--	--		--	--	
	Financing charges	--	--		--	--		--	--	
1	Total of Loans drawn									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
2	Equity									
2.1	Foreign equity drawn									
2.2	Indian equity drawn	--	--		--	--		--	--	
	Total equity deployed									

Note: 1. Drawal of debt and equity shall be on **paripassu basis quarter wise** to meet the commissioning schedule. Drawal of higher equity in the beginning is permissible.

2. Applicable interest rates including reset dates used for above computation may be furnished separately

3. In case of multi unit project details of capitalization ratio used to be furnished.

PETITIONER

Name of the Company
Name of the Power Station

Actual cash expenditure

	Quarter-I	Quarter-II	Quarter-III	Quarter-n (COD)
Payment to contractors/suppliers				
% of fund deployment				

Note: If there is variation between payment and fund deployment justification need to be furnished

Petitioner

**Details/Information to be Submitted in respect of Fuel for Computation of
Energy Charges¹**

Name of the Company _____

Name of the Power Station _____

Month	Unit	For preceeding 3rd Month	For preceeding 2nd Month	For preceeding 1st Month
Quantity of Coal/Lignite supplied by Coal/Lignite Company	(MMT)			
Adjustment (+/-) in quantity supplied made by Coal/Lignite Company	(MMT)			
Coal supplied by Coal/Lignite Company (1+2)	(MMT)			
Normative Transit & Handling Losses (For coal/Lignit based Projects)	(MMT)			
Net coal / Lignite Supplied (3-4)	(MMT)			
Amount charged by the Coal /Lignite Company	(Rs.)			
Adjustment (+/-) in amount charged made by Coal/Lignite Company	(Rs.)			
Total amount Charged (6+7)	(Rs.)			
Transportation charges by rail/ship/road transport	(Rs.)			
Adjustment (+/-) in amount charged made by Railways/Transport Company	(Rs.)			
Demurrage Charges, if any	(Rs.)			
Cost of diesel in transporting coal through MGR system, if applicable	(Rs.)			
Total Transportation Charges (9+/-10-11+12)	(Rs.)			
Total amount Charged for coal/lignite supplied including Transportation (8+13)	(Rs.)			
Weighted average GCV of coal/ Lignite as fired	(kCal/Kg)			

Note:

¹ Similar details to be furnished for natural gas/liquid fuel for CCGT station and secondary fuel oil for coal/lignite based thermal plants

PETITIONER

Details/Information to be Submitted in respect of Limestone for

Computation of Energy Charge Rate

Name of the Company _____

Name of the Power Station _____

Sl. No.	Month	Unit	For preceding 3rd Month	For preceding 2nd Month	For preceding 1st Month
1	Quantity of Limestone supplied by Limestone supply Company	(MMT)			
2	Adjustment (+/-) in quantity supplied made by Limestone supply Company	(MMT)			
3	Limestone supplied by Limestone supply Company(1+2)	(MMT)			
4	Net Limestone Supplied (3-4)	(MMT)			
5	Amount charged by the Limestone supply Company	(Rs.)			
6	Adjustment (+/-) in amount charged made by Limestone supply Company	(Rs.)			
7	Total amount Charged (6+7)	(Rs.)			
8	Transportation charges by rail/ship/road transport	(Rs.)			
9	Adjustment (+/-) in amount charged made by Railways/Transport Company	(Rs.)			
10	Demurrage Charges, if any	(Rs.)			
11	Total Transportation Charges (8+/-9-10)	(Rs.)			
12	Total amount Charged for Limestone supplied including Transportation (7+11)	(Rs.)			

PETITIONER